



THE NEW INDIA ASSURANCE CO LTD
Regd & Head Office, New India Assurance Building.
87, M.G Road, Fort, Mumbai-400001.

PASSENGER CARRYING COMMERCIAL VEHICLE (UP TO 1+9 SEATER)
PACKAGE POLICY

ENDORSEMENT WORDING

**Passenger Carrying (Four Wheeler – Taxi upto 1+9) Commercial Vehicle
Package Policy – EC (Enhanced Cover)**

UIN NO : NIA-MO-A00-00-53-V01-14-15

ENDORSEMENT ATTACHED TO AND FORMING PART OF POLICY NO.

Additional Premium : Rs.

Notwithstanding anything contained to the contrary in the within mentioned policy it is hereby declared and agreed that subject to the insured having paid the Additional premium as applicable the cover under Section I of the within-mentioned policy is hereby extended to the effect that in the event of any partial loss claim admissible under this policy no depreciation shall be deducted for the replaced parts (except tyres) payable under the claim. Tyres if damaged during accident and replaced with new will attract usual depreciation of 50%.

Subject to the condition that the above said coverage shall be applicable only for the first two partial loss claims admitted and payable under the policy relating to accidents during the policy period.

Further No claim shall be payable:

1. For any extra fittings and/ or any internal improvements in the vehicle other than provided by the manufacturer in the vehicle originally.
2. In relation to any accident occurring in any geographical area outside India.
3. **After the first two admissible claims under the Enhanced Cover provided under the Endorsement during the current policy period.**

EXCESS

An excess of Rs. 3,000/- will be deducted from the claim amount, in respect of each claim payable, under Add-on cover.

All other terms and conditions of the within-mentioned policy shall remain unaltered.

Duly Constituted Attorney(s)